**Annexure 5**

**Name of the Corporate debtor: M/s. Saptarishi Hotels Private Limited ; Date of commencement of liquidation: 19.10.2022 (Order made available on 22.10.2022); List of stakeholders as on : 22.02.2024**

**List of operational creditors ( Government Dues)**

| S No | Department | Government | Identification No | Details of claims received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | Date of Receipt | Amount Claimed | Total amount of claim admitted | Nature of claim | Amount covered by lien or attatchment pending disposal | Whether lien / attatchment removed? (Yes /No) | % share in total amount of claims admitted | | | | | |
| 1 | Income tax Officer, TDS Ward-2(2), Hyderabad | | O-4 | 30.01.2024 | 10,15,970 | 9,68,770 | Form G | 0 | No | 0.02 | - | - | 47,200 | - | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | **Sub Total** | | | | **10,15,970** | **9,68,770** | | | | **0.02** | | | **47,200** | **-** | |